

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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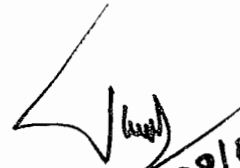
## ORDER

No: 1645

Dated: 28/05/2020

In partial modification to High Court Order No. 413 dated 11.07.2019, Shri Sansar Chand, Additional Registrar (Administration) is hereby appointed as Nodal Officer for Jammu Wing of High Court, for following up the matters where directions have been given by the Hon'ble Supreme Court which are required to be implemented or where time bound reports have to be submitted to the Hon'ble Supreme Court or any other Forum or Authority.

By Order.

  
(Jawad Ahmed)

Registrar General (Officiating)

No: 45192 - 210/G.S

Dated: 28/05/2020

### Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,  
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information and necessary action.
6. Shri Sansar Chand, Additional Registrar (Adm), High Court, Jammu Wing,
7. All the Bench Secretaries of the Hon'ble High Court of J&K,  
.....for information and necessary/strict compliance.
8. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court.

  
Registrar General (Officiating)